

Short Wave Radio Transmitter for Leh

5944. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a short wave radio transmitter for the Leh station of A.I.R. has been put into action last year;

(b) if so, whether the said transmitter went off the air even before it was formally commissioned if so, the reasons therefor and the time by which it is likely to be set up;

(c) whether similar instances are brought to the notice of Government of mishandling of costly equipments at the said station in the past; and

(d) whether an enquiry committee would be set up to look into it, if so, when?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The Short Wave radio transmitter at Leh has not been commissioned and is taking only test transmission with no fixed schedule.

(c) There was no instance of mishandling of costly equipments at the station in the past.

(d) Does not arise.

Civil appeals and revisions Filed by Punjab Government

5945. BABA SUCHA SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of civil appeals and revisions filed by the Punjab Government during the last three years;

(b) the number of such appeals and revisions lost; and

(c) the expenditure incurred by Government in such appeals and revisions during the last three years?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATION (SHRI K.P. UNNIKRISHNAN): (a) to (c). The requisite information is being collected and will be laid on the Table of the House as early as possible.

Law Officers/lawyers engaged by Punjab Government

5946. BABA SUCHA SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the amount spent by the Punjab Government on litigation of all types during the last three years;

(b) the number of law officers, whole time working in the Law Department and other Departments;

(c) the number of part-time lawyers engaged on job basis;

(d) the fees paid to the lawyers during the last three years; and

(e) how many of such lawyers belong to the Scheduled Castes and the fees paid to them during the last three years?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATION (SHRI K.P. UNNIKRISHNAN): (a) to (e). The requisite information is being collected and will be laid on the Table of the House as early as possible.